

## **15. License Loss cover for Standalone Private Car OD**

**UIN: IRDAN123RP0002V01201920/A0009V01201920**

The company would pay a fixed amount of Rs. 500/- (Rupees Five Hundred Only) to obtain duplicate license if original driving license is lost by the Insured due to any reason. Only one claim is entertain- able in a policy period.

This is subject to submission of the following papers:

- a) Duly acknowledged copy of Report filed with the Police Authorities.
- b) Copy of the receipt obtained on payment of fee to the Transport Authority for getting duplicate license
- c) Copy of the Original Driving License
- d) Copy of the Duplicate Driving License.
- e) Self-declaration that no claim has been made for the same loss with any other Insurer.

Subject otherwise to the terms, exceptions, conditions and limitations of the policy.